

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

CONTEMPT PETITION NO.170/00050/2018

IN

ORIGINAL APPLICATION NOs.170/00285/2018

DATED THIS THE 16TH DAY OF JANUARY 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

Puneeth Kumar M.R.
S/o Ramachandra
Aged 28 years
Working as Electronic Engineer
All India Institute of
Speech and Hearing
Manasagangotri,
Mysore-570 006.
R/o No.2112,
Dhanvanthri Road
Devaraja Mohalla,
Mysore-570 001

(By Advocate Shri Ranganath S.Jois)

vs.

1.Dr.SR.Savithri,
Director.
All India Institute of Speech
and Hearing
“Naimisham” Campus
Manasagangotri,
Mysore-570 006
...Respondents

(By Shri K.Ananda .. Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Shri Ranganath S.Jois, learned counsel for the applicant submits that CP has become infructuous. Therefore, Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the petitioner in CP.50/2018

Annexure C-1:Copy of termination order dt.17.4.18

Annexure C-2:Copy of interim order dt.17.4.18 in OA.282-286/2018

Annexure C-3:Copy of interim order dt. 9.5.18 in OA.282-286/2018

Annexure C-4:Copy of petitioner's representation dated 10.4.2018

Annexure C-5:Copy of petitioner's representation dated 1.6.2018

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